



**TAMIL NADU LEGISLATIVE ASSEMBLY
(ELEVENTH ASSEMBLY)**

**NINTH SESSION
(1st March, 2000 to 18th May 2000)**

RESUME OF BUSINESS

**Legislative Assembly Secretariat
Chennai 600 009**

PREFACE

This publication contains a brief resume of the business transacted by the Eleventh Tamil Nadu Legislative Assembly during its Ninth Session held from 1st March, 2000 to 18th May, 2000.

Chennai-600 009
Dated: 12th July, 2000

V. RAJARAMAN
Secretary

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**TAMIL NADU LEGISLATIVE ASSEMBLY
ELEVENTH ASSEMBLY - NINTH SESSION**

**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE
ASSEMBLY FROM 1ST MARCH, 2000 TO
18TH MAY, 2000.**

I. SUMMONS

Summons for the Ninth Session of the Eleventh Tamil Nadu Legislative Assembly were issued to Members on the 3rd February, 2000 in S.O.Ms.No. 15, Legislative Assembly Secretariat, dated the 3rd February, 2000 to meet on 1st March, 2000.

II. DURATION OF THE MEETING

The Ninth Session of the Eleventh Legislative Assembly commenced on the 1st March, 2000 and adjourned sine-die on the 18th May, 2000.

III. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly sat for 43 days during the period from 1st March, 2000 to 18th May, 2000 on the following days:

1st March, 2000, 2nd March 2000, 3rd March, 2000, 6th March, 2000, 7th March, 2000, 8th March, 2000, 9th March, 2000, 24th March, 2000, 27th march, 2000, 28th March, 2000, 29th March, 2000, 30th March, 2000, 31st March, 2000, 3rd April, 2000, 4th April, 2000, 6th April, 2000, 7th April, 2000, 10th April, 2000, 11th April, 2000, 12th April, 2000, 17th April, 2000, 18th April, 2000, 19th April 2000, 20th April, 2000, 24th April, 2000, 25th April, 2000, 26th April, 2000, 27th April 2000, 28th, April, 2000, 29th April, 2000, 2nd May, 2000 3rd May, 2000, 4th May, 2000, 5th May, 2000, 8th May, 2000, 9th May, 2000, 10th May, 2000, 11th May, 2000, 12th May, 2000, 15th May, 2000, 16th May, 2000, 17th may, 2000 and 18th May, 2000.

The Assembly also met in the afternoon on the 10th May 11th may, and 16th May, 2000.

In terms of hours it sat for 173 hours and 51 minutes.

IV. PROROGATION

The Ninth Session of the Eleventh Tamil Nadu Legislative Assembly was prorogued with effect from the 28th May, 2000 vide S.O.Ms.No. 124, Legislative Assembly Secretariat dated 29th May, 2000.

V. OATH OR AFFIRMATION BY MEMBERS ELECTED IN BYE-ELECTION

Under Article 188 of the Constitution of India, Tvl. C.Anbarasan and V.C. Shanmugam, who were elected to the Tamil Nadu Legislative Assembly in the bye-election held in Aranthangi and Nellikuppam Constituencies respectively, solomely affirmed their allegiance to the Constitution of India in Tamil before Hon. Speaker in his chamber on 1.3.2000.

VI. OBITUARY REFERENCES

The Obituary References were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against them:

<i>Serial number and name</i>	<i>Constituency</i>	<i>Period in which served as Member</i>	<i>Date of demise</i>	<i>Date on which reference was made in the House</i>
(1)	(2)	(3)	(4)	(5)
1. Thiru T.M. Venkatachalam	Bargur	1985-88	2.12.1999	2.03.2000
2. Thiru A. Ekambara Reddy	Pallipattu	1977-80 1989-91 1991-96	16.12.1999	2.03.2000
3. Thiru M.K. Karim	Gudalur	1989-91	9.01.2000	2.03.2000
4. Thiru A. Periyasamy	Dharapuram (SC)	1980-84 1985-88	4.02.2000	2.03.2000
5. Thiru Kovai Chezhiyan	Kangayam	1971-76	14.03.2000	27.03.2000
6. Thiru J.S. Raju	Perambalur (SC)	1967-71 1971-76 1980-84	15.03.2000	27.03.2000
7. Thiru S.R. Arumugam	Tiruppur (SC)	1952-57	21.03.2000	28.03.2000

<i>Serial number and name</i>	<i>Constituency</i>	<i>Period in which served as Member</i>	<i>Date of demise</i>	<i>Date on which reference was made in the House</i>
(1)	(2)	(3)	(4)	(5)
8. Thiru M. Muthaian	Sankarapuram	1981-91	10.04.2000	12.04.2000
9. Thiru T.P. Elumalai	Saidapet (SC) Ponneri (SC)	1952-57 1957-62 1962-67	30.04.2000	3.05.2000
10. Thiru N. Nalla Senapathy Sarkarai Mandradyar (Former Minister)	Perundurai	1962-67	3.05.2000	4.05.2000
* Thiru K.L. Ramasamy	Nambiyur	1957-62	19.12.1997	..

All the Members stood in silence for a minute as a mark of respect to the deceased.

* Besides the above said ten obituary references, a letter condoling the death of Thiru K.L. Ramasamy was sent to the next kin by the Secretary, Tamil Nadu Legislative Assembly as the death message was after lapse of two years.

VII. CONDOLENCE RESOLUTIONS

(1) On the 2nd March, 2000, Hon. P.T.R. Palanivel Rajan, Speaker placed the following Condolence Resolutions:-

(அ) "இந்தியத் திருநாட்டின் சிறந்த விடுதலைப் போராட்ட வீரர்களில் ஒருவரும் உலகில் தலைசிறந்த பல்கலைக்கழகங்களில் பயின்று பட்டங்கள் பல பெற்ற சிறந்த கல்வியாளரும், தேர்ந்த விளையாட்டு வீரரும், கலை இலக்கியம், வரலாறு, பண்பாடு ஆகியவை குறித்து ஆங்கிலம், உருது உட்பட பல்வேறு மொழிகளில் பல நூல்களை வெளியிட்டுள்ள சிறந்த எழுத்தாளரும், 1952 முதல் 1956 வரை அன்றைய போபால் மாநிலத்தின் முதல்வராகவும், 1956 முதல் 1967 வரை மத்தியப் பிரதேச அமைச்சராகவும், 1974 முதல் 1977 வரை மத்திய தகவல் துறை அமைச்சராகவும், 1984 முதல் 1985 வரை ஆந்திரம், 1985 முதல் 1986 வரை பஞ்சாப், 1986 முதல் 1987 வரை மகாராஷ்டிரம் ஆகிய மாநிலங்களின் ஆளுநராகவும், 1987 முதல் 1992 வரை இந்தியக் குடியரசுத் துணைத் தலைவராகவும் 1992 முதல் 1997 வரை இந்தியக் குடியரசுத் தலைவராகவும் திகழ்ந்தவரும் தனது பதவி காலத்தில் நேர்மையுடனும், துணிவுடனும், பாரபட்சமற்ற போக்குடனும் பணியாற்றியவருமான டாக்டர் சங்கர் தயாள் சர்மா அவர்கள் 26.12.1999 அன்று மறைவுற்ற செய்தி அறிந்து இப்பேரவை பேரதிர்ச்சியும், ஆற்றொணாத் துயரமும் கொள்கிறது. அவரின் மறைவினால் வருந்தும் அவர் குடும்பத்தினருக்கு இப்பேரவை ஆழ்ந்த இரங்கலையும் அனுதாபத்தினையும் தெரிவித்துக்கொள்கிறது."

(ஆ) "திராவிட இயக்கத்தின் மூத்த தலைவர்களில் ஒருவரும், பகுத்தறிவுக் கொள்கையை கடைபிடித்தவரும் சமூக நீதிக்காகவும், மொழி உரிமைக்காகவும், பல்வேறு போராட்டங்களில் கலந்துகொண்டு சிறை சென்றவரும் தமிழில் அவருக்கிருந்த புலமைக்காகவும், நாவன்மைக்காகவும், "நடமாடும் பல்கலைக்கழகம்" என்றும் "நாவலர்" என்றும் பாராட்டப்பெற்றவரும், அறிவார்ந்தவராக, சிறந்த அரசியல்வாதியாக, பகுத்தறிவுவாதியாக, பத்திரிக்கை ஆசிரியராக, பாராளுமன்றவாதியாக ஆறுமுறை சட்டமன்றப் பேரவை உறுப்பினராக, சட்டமன்ற எதிர்க்கட்சித் தலைவராக, பேரவை முன்னவராக, சுமார் 25 ஆண்டுகள் அமைச்சராக, இனிமையும், பண்பும், எளிமையும் தன்னகத்தே கொண்டு தமிழக சட்டமன்றப் பேரவையில் நீண்ட ஆண்டுகளாக பெரும் பங்காற்றியவருமான டாக்டர் இரா. நெடுஞ்செழியன் அவர்கள் 12.1.2000 அன்று தமது 80-வது அகவையில் மறைவுற்ற செய்தியறிந்து இப்பேரவை அதிர்ச்சியும் ஆற்றொணாத்துயரமும் கொள்கிறது. அவரது மறைவால் வருந்தும் அவர் குடும்பத்தினர்க்கு ஆழ்ந்த இரங்கலையும் அனுதாபத்தினையும் இப்பேரவை தெரிவித்துக் கொள்கிறது."

The above resolutions were adopted nem con. after observing silence for two minutes.

The House was then adjourned for the day as a mark of respect to the departed souls.

(2) On the 20th April, 2000, Hon. K. Anbazhagan, Leader of the House moved the following Condolence Resolution:-

" (ஆ) 1977 ஆம் ஆண்டு முதல் 1980 ஆம் ஆண்டு வரையிலும் 1980 ஆம் ஆண்டு முதல் 1984 ஆம் ஆண்டு வரையிலும், தற்போது மூன்றாவது முறையாகவும் திருப்போரூர் தனித் தொகுதியிலிருந்து தமிழ்நாடு சட்டமன்றப் பேரவைக்குத் தேர்ந்தெடுக்கப்பட்டு இப்பேரவையில் உறுப்பினராக இருந்தவரும், எளிமையும், அடக்கமும், இனிய பண்பும் செயல் திறனும் கொண்டவராகவும் தான் சார்ந்துள்ள இயக்கத்தின் இலட்சியத்தில் பற்றுறுதி கொண்டவராகவும் மக்கள் பணியில் அயராது உழைக்கும் செயல் வீரராகவும் அனைத்துக் கட்சியினரிடத்தும் நட்போடும் இன்முகத்தோடும் பழகும் இனிய பண்பாளராகவும் திகழ்ந்த திரு ஜி. சொக்கலிங்கம் அவர்கள் இன்று (20.4.2000) அதிகாலை மறைவுற்ற செய்தியறிந்து இப்பேரவை அதிர்ச்சியும் ஆற்றொணாத்துயரமும் கொள்கிறது. அன்னாரது மறைவினால் அவரை இழந்து வருந்தும் அவரது குடும்பத்தினர்க்கு இப்பேரவை தனது ஆழ்ந்த அனுதாபத்தினையும் இரங்கலையும் தெரிவித்துக்கொள்கிறது.

The Leader of Opposition, Leaders of Parties and Hon. Chief Minister spoke on the resolution Hon. the Speaker also associated himself with the sentiments expressed by the leaders.

The above resolution was adopted nem con. after observing silence for two minutes.

The House was then adjourned for the day as a mark respect to the departed soul.

VIII. QUESTIONS

667 Starred Questions were answered on the floor of the House. Answers to 2735 Unstarred Questions were also placed on the Table of the House.

IX. PANEL OF CHAIRMEN

On the 3rd March, 2000, Hon. the Speaker announced in the House the following Panel of Chairmen for the Ninth Session of Eleventh Tamil Nadu Legislative Assembly.

1. Thiru A.L. Subramanian
2. Thiru C.T. Dhandapani
3. Thiru Kuttalam P. Kalyanam
4. Dr. E.S.S. Raman
5. Thiru N. Periyasamy

X. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREON

Justice Selvi M. Fathima Deevi, Governor of Tamil Nadu addressed the Members of the Eleventh Tamil Nadu Legislative Assembly assembled in the Legislative Assembly Chamber, Secretariat, Chennai at 9.30 a.m. on Wednesday the 1st March 2000.

"Tamizh Thai Vazhthu" was played at the commencement of the Governor's Address and 'National Anthem' was played at the end of the Governor's Address.

The Motion of Thanks to the Governor's Address was moved by Dr. Kanchana Kamalanathan and seconded by Thiru Kuzhandai Tamizharasan on the 3rd March, 2000

The discussion on the Motion of thanks to the Governor's Address took place in the Assembly for five days i.e. 3rd March, 2000, 6th March, 2000, 7th March, 2000, 8th March, 2000, and 9th March, 2000.

Thirty-eight Members including the Leader of Opposition took part in the discussion. Hon. the Chief Minister replied to the debate on the 9th March, 2000.

Twenty-nine amendments to the Motion of thanks were received, out of which eighteen were admitted and remaining eleven disallowed.

Tvl. C. Gnanasekaran, B. Venkatasamy and I. Ganesan moved the amendments standing in their names on 6.3.2000. At the end of discussion on the Motion of thanks on the 9th March, 2000, the amendments moved by the above Members were deemed to have been withdrawn by leave of the House and thereafter, the original Motion of thanks to the Governor's Address was adopted in the House on that day.

**XI. STATEMENT MADE BY THE MINISTERS UNDER RULE 110 OF THE
TAMIL NADU LEGISLATIVE ASSEMBLY RULES.**

During the period, six statements were made by Hon. Ministers on the following matters of public importance:

<i>Serial Number (1)</i>	<i>Statement made by (2)</i>	<i>Subject (3)</i>
1. 6.03.2000	Hon. thiru Arcot N. Veerasamy, Minister for Health and Electricity.	Increasing of stipend for the House Surgeons, Non-service P.G. Students and Super Speciality students on par with their counter parts in Kerala and Governments stand on granting of permission to private medical colleges.
2. 8.03.2000	Hon. Dr.M. Tamilkudimagan, Minister for Official Language, Tamil Culture, Hindu Religious and Charitable Endowments	Setting up of 32 Member Committee headed by Hon. Chief Minister to look into the institution of Kural Peetam Awards (Tamil Sahitya Academy)
3. 3 .04.2000	Hon. Thiru I. Periyasamy, Minister for Rural Industries and Registration.	Granting of permission for the procurement of same kind of nutritious flour for centres functioning under State's Integrated Child Deveopment Schemes and Centres functioning with the help of World Bank fund and extension of the existing contract upto 31.3.2000 pending finalisation of lumpsum procurement by open tender.
4. 6.04.2000	Hon. Thiru Duraimurugan, Minister for Public Works and Forest.	The talks held between the Chief Ministers of Tamil Nadu and Kerala States in Thiruvananthapuram to increase the height of Mullai Periyar Dam.

<i>Serial Number</i> (1)	<i>Statement made by</i> (2)	<i>Subject</i> (3)
5. 4 .05.2000	Hon. Thiru Duraimurugan, Minister for Public works and Forest.	Release of Krishna Water from the Kandaleru Reservoir of Andhra Pradesh on 3.5.2000.
6. 4 .05.2000	Hon. Thiru Duraimurugan, Minister for Public Works and Forest.	Release of water from Manimutharu Dam from the month of May as a special case for irrigation purpose.

XII. STATEMENT UNDER RULE 212 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES.

On the 10th May, 2000, Hon. Thiru Veerapandi S. Arumugam, Minister for Agriculture laid on the Table of the House a statement under Rule 212 of the Tamil Nadu Legislative Assembly Rules in regard to the formation of the Tamil Nadu State Agricultural Marketing Board.

XIII. CALLING ATTENTION STATEMENTS

24. Calling Attention Statement were made on the floor of the House by the Hon. Ministers on the following matters of urgent public importance:-

<i>Serial Number and date on which the statement was made</i> (1)	<i>Name of the members who called the attention of the Minister.</i> (2)	<i>Minister who made the Statement.</i> (3)	<i>Subject</i> (4)
1. 6.04.2000	Thiru Kuttalam P. Kalyanam	Hon. Minister for Public Works and Forest	The road laying work relating to Kazhanivasal Porumbur Road of Kuttalam Constituency under Rural Road Project being very badly affected by non-felling of teak trees by the Forest Department along the Road.

<i>Serial Number and date on which the statement was made</i> (1)	<i>Name of the members who called the attention of the Minister.</i> (2)	<i>Minister who made the Statement.</i> (3)	<i>Subject</i> (4)
2. 7.04.2000	Dr. D. Kumaradas	Hon. Minister for Fisheries	Need for providing 'Fishing Jetty' along the seashore for remunerative fishing at areas including Inayam of Killiyoor Constituency, Kanniyakumari District.
3. 11.04.2000	Thiru K. Subbarayan	Hon. Minister for Rural Development and Local Administration	Residential accommodation being badly affected by the stagnant sewerage water at Subramanian Nagar of Nallur Town Panchayat of Tiruppur Constituency.
4. 18.04.2000	Thiru Kuttalam P. Kalyanam	Hon. Minister for Highways	Sarangapani overbridge at Mayiladuthurai being affected by the damaged 'shock absorbers' of the bridge
5. 19.04.2000	Thiru N. Periyasamy	Hon. Minister for Rural Development and Local Administration	Drinking water being polluted along the banks of the River Noyyal at Uthukuli Union of Perunthurai Taluk, Erode.
6. 19.04.2000	Thiru A. Natarajan	Hon. Minister for Rural Development and Local Administration	Porvision of bye-pass water lines for supplying Siruvani Drinking Water to Kurichi, Kuniyamuthur Town Panchayats of Perur constituency, Coimbatore.
7. 27.04.2000	Tvl. D. Mony J.Hemachandran	Hon. Minister for Rural Development and Local Administration	Need for the expeditious completion of works relating to combined works of water supply schemes in Kollankodu Eludesam Town Panchayats of Kanyakumari District.

<i>Serial Number and date on which the statement was made</i> (1)	<i>Name of the members who called the attention of the Minister.</i> (2)	<i>Minister who made the Statement.</i> (3)	<i>Subject</i> (4)
8. 28.04.2000	Thiru K.Subbarayan	Hon. Minister for Highways	Laying of ring road at Tiruppur being delayed for the past four years.
9. 28.04.2000	Thiru C. Gnanasekaran	Hon. Minister for Rural Development and Local Administration	Underground drainage scheme not being implemented at Vellore.
10. 2.05.2000	Thiru M. Appavu	Hon. Minister for Health and Electricity	Hardship caused to Agriculturists in Tamil Nadu on the collection of unregulated deposits from them for providing additional power supply to the existing agricultural pump-sets under 'free supply' scheme.
11. 2.05.2000	Thiru V. Sivapunniam	Hon. Minister for Health and Electricity	Necessity to install Electricity Sub-Stations at Paravakkottai and Koothanalloor Municipalities of Mannarkudi Constituency.
12. 4.05.2000	Thiru P. Mohan Kandaswamy	Hon. Minister for Public Works and Forest.	Necessity to delist several places from the 'Black List' (Pollution) at Pongalur Constituency.
13. 4.05.2000	Thiru K. Manoharan	Hon. Minister for Highways	Transforming National Highways running across Dharmapuri Town into four lane route.

<i>Serial Number and date on which the statement was made</i> (1)	<i>Name of the members who called the attention of the Minister.</i> (2)	<i>Minister who made the Statement.</i> (3)	<i>Subject</i> (4)
14. 5.05.2000	Thiru B. Venkataswamy	Hon. Minister for Labour	Necessity to re-open the Asian Bearings Factory at Bagalur of Hosur Taluk.
15. 5.05.2000	Thiru V.K. Lakshmanan	Hon. Minister for Rural Industries and Registration.	Necessity to fix a nominal value of Stamp Duty for registering the settlement deeds in respect of family properties.
16. 9.05.2000	Thiru U. Thisaiveeran	Hon. Minister for Public works and forests	The necessity to repair the breaches in the irrigation tanks and canals at Paramakudi Constituency .
17. 9.05.2000	Thiru P.V.S. Venkatesan	Hon. Minister for Highways	Dilapidated condition of the bridges across the Thenpennai River at Kaveripattinam_Krishnagiri National Highways.
18. 11..05.2000	Thiru R. Thamaraiikkani	Hon. Minister for public works and Forest.	Necessity for desilting the tanks and canals in Thiruvilliputhur Municipal areas of Virudhunagar District.
19. 11.05.2000	Thiru K.M. Vijayakumar	Hon. Minister for Highways	Necessity for widening the Railway Over-bridge at the outer limits of Aruppukkottai Municipality along NH 45 B.
20. 12.05.2000	Thiru R. Manimaran	Hon. Minister for Rural Development and Local Administration.	Necessity to construct a bridge across the River Kudagnaru at Athupatti and to undertake repairs to the cause way at Ayyampalayam, Dindigul Constituency.

<i>Serial Number and date on which the statement was made</i> (1)	<i>Name of the members who called the attention of the Minister.</i> (2)	<i>Minister who made the Statement.</i> (3)	<i>Subject</i> (4)
21. 12.05.2000	Thiru K. Manoharan	Hon. Minister for Highways	Necessity to transfer the lands available at Travellers' Bangalow to Dharmapuri Avvaiyar Government Girls Higher Secondary School considering its inadequate space.
22. 16.05.2000	Dr. K. Krishnaswamy	Hon. Minister for Education.	Relay Fast by the Federation of Teachers and employees for the demand to fill up the posts of Professor for the Scheduled Castes in CPM College at Kovai Pudur.
23. 17.05.2000	Thiru P.R. Sundaram	Hon. Minister for Health and Electricity	Frequent power cut in Rasipuram area for the past few days.
24. 17.05.2000	Thiru R. Sakkarapani	Hon. Minister for Public Works and Forest.	Delay in the execution of the dam construction work across the River Nallathangal of Oddanchatram Constituency despite its approval.

Besides these, on the 18th May, 2000, 39 Call Attention Motions on matters of urgent public importance were also tabled and the statement thereon were laid on the Table of the House by Ministers concerned.

XIV. LEGISLATIVE BUSINESS

During the period, 28 Bills were introduced, out of which one Bill was referred to Select Committee

28 Bills including one Bill introduced in the Seventh Session were considered and passed. The details are as follows:-

<i>Sl. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
1.	The Tamil Nadu Panchayats (Amendment) Bill, 2000 (L.A. Bill No. 1 of 2000)	28.3.2000	30.3.2000
2.	The Tamil Nadu Appropriation (Vote on Account) Bill, 2000 (L.A. Bill No. 2 of 2000)	28.3.2000	30.3.2000
3.	The Tamil Nadu General Sales Tax (Amendment) Bill, 2000 (L.A. Bill No. 3 of 2000)	29.3.2000	30.3.2000
4.	The Tamil Nadu Appropriation Bill, 2000 (L.A. Bill No.4 of 2000)	29.3.2000	30.3.2000
5.	The Tamil Nadu General Sales Tax (Second Amendment) Bill, 2000 (L.A. Bill No. 5 of 2000)	31.3.2000	10.4.2000
6.	The Tamil Nadu Motor Vehicles Taxation (Amendment) Bill, 2000 (L.A. Bill No. 6 of 2000)	19.4.2000	17.5.2000
7.	The Tamil Nadu General Sales Tax (Third Amendment) Bill, 2000 (L.A. Bill No. 7 of 2000)	25.4.2000	18.5.2000
8.	The Tamil Nadu General Sales Tax (Fourth Amendment) Bill, 2000 (L.A. Bill No. 8 of 2000)	25.4.2000	18.5.2000
9.	The Tamil Nadu Agricultural Income-Tax (Amendment) Bill, 2000 (L.A. Bill No. 9 of 2000)	5.5.2000	18.5.2000
10.	The Tamil Nadu Tax on Luxuries (Amendment) Bill, 2000 (L.A. Bill No. 10 of 2000)	9.5.2000	18.5.2000
11.	The Tamil Nadu Agricultural Income-Tax (Second Amendment) Bill, 2000 (L.A. Bill No. 11 of 2000)	9.5.2000	18.5.2000

<i>Sl. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
12.	The Tamil Nadu Marine Fishing Regulation (Amendment) Bill, 2000 (L.A. Bill No. 12 of 2000)	10.5.2000	18.5.2000
13.	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Bill, 2000 (L.A. Bill No. 13 of 2000)	16.5.2000	18.5.2000
14.	The Tamil Nadu General Sales Tax (Fifth Amendment) Bill, 2000 (L.A. Bill No. 14 of 2000)	16.5.2000	18.5.2000
15.	The Tamil Nadu General Sales Tax (Sixth Amendment) Bill, 2000 (L.A. Bill No.15 of 2000)	16.5.2000	18.5.2000
16.	The Tamil Nadu General Sales Tax (Seventh Amendment) Bill, 2000 (L.A. Bill No. 16 of 2000)	16.5.2000	18.5.2000
17.	The Tamil Nadu Entertainments Tax (Amendment) Bill, 2000 (L.A. Bill No. 17 of 2000)	16.5.2000	18.5.2000
18.	The Tamil Nadu Entertainments Tax (Second Amendment) Bill, 2000 (L.A. Bill No. 18 of 2000)	16.5.2000	18.5.2000
19.	The Tamil Nadu Appropriation (No. 2) Bill, 2000 (L.A. Bill No. 19 of 2000)	16.5.2000	17.5.2000
20.	The Tamil Nadu Panchayats (Second Amendment) Bill, 2000 (L.A. Bill No. 20 of 2000)	17.5.2000	18.5.2000
21.	The Tamil Nadu Panchayats (Third Amendment) Bill, 2000 (L.A. Bill No. 21 of 2000)	17.5.2000	18.5.2000
22.	The Tamil Nadu Panchayats (Fourth Amendment) Bill, 2000 (L.A. Bill No. 22 of 2000)	17.5.2000	18.5.2000
23.	The Tamil Nadu Panchayats (Fifth Amendment) Bill, 2000 (L.A. Bill No. 23 of 2000)	17.5.2000	18.5.2000
24.	The Tamil Nadu Municipal Laws (Amendment) Bill, 2000 (L.A. Bill No. 24 of 2000)	17.5.2000	18.5.2000

<i>Sl. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
25.	The Tamil Nadu Societies Registration (Amendment) Bill, 2000 (L.A. Bill No. 25 of 2000)	17.5.2000	18.5.2000
26.	The Registration (Tamil Nadu Amendment) Bill, 2000 (L.A. Bill No. 26 of 2000)	17.5.2000	18.5.2000
27.	The Tamil Nadu Appropriation (No. 3) Bill, 2000 (L.A. Bill No. 27 of 2000)	17.5.2000	18.5.2000
28.	The Tamil Nadu Bhoodan Yagna (Amendment) Bill, 2000 (L.A. Bill No. 28 of 2000)	18.5.2000	Referred to Select Committee
29.	The Tamil Nadu Farmers' Management of Irrigation Systems Bill, 1999 (L.A. Bill No. 38 of 1999)	18.5.1999	18.5.2000

XV. FINANCIAL BUSINESS

The Budget for the year 2000-2001 was presented to the Legislative Assembly by Hon. Kalaingar M. Karunanidhi, Chief Minister at 9.30 a.m. on Friday, the 24th March, 2000.

The General discussion on the Budget took place for 7 days on the following dates:

27th March, 2000, 28th March, 2000, 29th March, 2000, 30th March, 2000, 31st March, 2000, 3rd April, 2000 and 4th April, 2000.

Sixty Members including the Leader of Opposition took part in the general discussion. The Hon. Chief Minister replied to the debate on the 4th April, 2000.

Discussion on the voting of Demands for Grants took place on the following dates:

6th April, 2000, 7th April, 2000, 10th April, 2000, 11th April, 2000, 12th April, 2000, 17th April, 2000, 18th April, 2000, 19th April, 2000, 24th April, 2000, 25th April, 2000, 26th April, 2000, 27th April, 2000, 28th April, 2000, 29th April, 2000, 2nd May, 2000, 3rd May, 2000, 4th May, 2000, 5th May, 2000, 8th May, 2000, 9th May, 2000, 10th May, 2000, 11th May, 2000, 12th May, 2000, 15th May, 2000 and 16th May, 2000.

Voting of Demands lasted for 25 days from 6th April, 2000 to 16th May, 2000.

Out of 5099 Cut Motions received, 4710 were admitted of which only 862 were actually moved in the House. After the discussion on the Demands for Grants were over, the Cut Motions were either withdrawn by the Members or deemed to have been withdrawn by leave of the House. All the 61 Demands for Grants were discussed and voted by the House. The dates on which the Demands were moved and voted are given in the Annexure. (Page No. 64)

The Tamil Nadu Appropriation (No.2) Bill, 2000 (L.A. Bill No. 19 of 2000) relating to the Budget for the year 2000-2001 was introduced in the Assembly on the 16th May, 2000 and was considered and passed on the 17th May, 2000.

(2) On the 27th March, 2000, Hon. Kalaignar M. Karunanidhi, Chief Minister laid on the Table, the Demands for Advance Grants (Vote on Account) for the year 2000-2001.

The Demands were moved and voted by the House on 28th March, 2000.

The Tamil Nadu Appropriation (Vote on Account) Bill, 2000 (L.A. Bill No. 2 of 2000) relating to the Demands for Advance Grants (Vote on Account) for the year 2000-2001 was introduced in the Assembly on the 28th March, 2000 and was considered and passed on 30th March, 2000.

(3) On the 27th March, 2000, Hon. Kalaignar, M. Karunanidhi, Chief Minister, presented to the Assembly the Final Supplementary Statement of Expenditure for the year 1999-2000.

The Demands were moved and voted without discussion by the House on 29th March, 2000.

The Tamil Nadu Appropriation Bill, 2000 (L.A. Bill No. 4 of 2000) relating to the Final Supplementary Statement of Expenditure for the year 1999-2000 was introduced on the 29th March, 2000 and was considered and passed on the 30th March, 2000.

(4) On the 16th May, 2000 Hon. Kalaignar M. Karunanidhi, Chief Minister, presented to the Assembly the Demands for Grants for Excess Expenditure in the year 1989-90.

The Demands were moved and voted without discussion by the House on 17th May, 2000.

The Tamil Nadu Appropriation (No. 3) Bill, 2000 (L.A. Bill No. 27 of 2000) relating to Demands for Grants for Excess Expenditure in the year 1989-90 was introduced on 17th May, 2000 and was considered and passed on 18th May, 2000.

XVI. GOVERNMENT RESOLUTIONS

(1) On the 8th March, 2000 Hon. Kalaignar M. Karunanidhi, Chief Minister moved the following Resolution:-

"தற்போது பொதுத்துறை நிர்வாகத்தில் நடைபெற்று வருகிற சேலம் உருக்காலை நிர்வாகம் தொடர்ந்து பொதுத் துறையிலேயே நடைபெறுவதற்கான ஆக்கப்பூர்வ நடவடிக்கைகளை மத்திய அரசு மேற்கொள்ள வேண்டுமென்றும் தனியாரிடம் ஒப்படைப்பதை தவிர்க்க வேண்டுமென்றும் இச்சட்டமன்றப் பேரவை வலியுறுத்திக் கேட்டுக்கொள்கிறது."

The above resolution was put to vote and adopted nem con.

(2) On the 18th May, 2000, Hon. Arcot N. Veerasamy, Minister for Health and Electricity moved the following resolution:-

"That the proposal of the State Government under sub-section (3) of the Section 65 of the electricity (Supply) Act, 1948, (Central Act LIV of 1948), to fix the maximum amount, which the Tamil Nadu Electricity Board may, at any time, have on loan under sub-section (1) of the said section, as seven thousand and five hundred crores of rupees, be approved."

The above resolution was put to vote and carried.

XVII. GOVERNMENT MOTIONS

(1) On the 8th March, 2000, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That rule 32 of Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Question and Answers' be suspended on the 9th March, 2000 and the House do resolve to transact Government Business."

The motion was adopted nem. con.

(2) On the 9th March, 2000, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That under rule 25(1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned today (9.3.2000) and meet again at 9.30 a.m. on 24th March, 2000."

The motion was adopted nem con.

(3) On the 11th April, 2000, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following Motion:-

"That rule 32 of Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Question and Answers' be suspended on the 12th April, 2000 and the House do resolve to transact Government Business."

The motion was adopted nem. con.

(4) On the 17th April, 2000, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following Motion:-

"That rule 32 of Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Question and Answers' be suspended on the 18th April, 2000 and the House do resolve to transact Government Business."

The motion was adopted nem. con.

Election of Sixteen Members to the Committee on Estimates

(5) On the 2nd May, 2000, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That with reference to rule 195 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker to elect Sixteen Members to be Members of the Committee on Estimates for the year 2000-2001."

The motion was put to vote and carried.

Election of Sixteen Members to the Committee on Public Accounts

(6) On the 2nd May, 2000, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That with reference to rule 203 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker to elect Sixteen Members to be Members of the Committee on Public Accounts for the year 2000-2001."

The motion was put to vote and carried.

Election of Sixteen Members to the Committee on Public Undertakings

(7) On the 2nd May, 2000, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That with reference to rule 211 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker to elect Sixteen Members to be Members of the Committee on Public Undertakings for the year 2000-2001."

The motion was put to vote and carried.

Election of Fourteen Members to the Committee of Privileges

(8) On the 2nd May, 2000, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That with reference to rule 227 of the Tamil Nadu Legislative Assembly rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker to elect fourteen Members to be Members of the Committee of Privileges for the year 2000-2001."

The motion was put to vote and carried.

(9) On the 9th May, 2000, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following Motion:-

"That rule 32 of Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Question and Answers' be suspended on the 10th May, 2000 and the House do resolve to transact Government Business."

The motion was adopted nem. con.

(10) On the 16th May, 2000 Hon. Kalaingar M. Karunanidhi, Chief Minister moved the following motion:-

"That the white paper on the Reservation in Government Employment for the Adi-Dravidars, Scheduled Tribe, Backward Classes, Most Back-ward Classes and Denotified Communities' which was laid on the Table of the House on 11th May, 2000 be taken up for discussion."

Fifteen Members took part in the discussion. At the end Hon. Chief Minister replied to the debate.

The motion was talked out.

(11) On the 17th May, 2000, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following Motion:-

"That rule 32 of Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Question and Answers' be suspended on the 18th May, 2000 and the House do resolve to transact Government Business."

The motion was adopted nem. con.

(12) On the 18th May, 2000 Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That rule 33 of the Tamil Nadu Legislative Assembly Rules be suspended and the House do resolve to transact Government business today (18.5.2000)".

The motion was put to vote and carried

(13) On the 18th May, 2000 Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That under rule 30(3) of the Tamil Nadu Legislative Assembly Rules item VII - Discussion for short duration not exceeding one hour on urgent matter of Administration in to-day's Agenda be taken up as item II."

The motion was adopted nem. com.

(14) On the 18th May, 2000 Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That the Tamil Nadu Legislative Assembly Rules 30, 130 and 132 be suspended and the Tamil Nadu Bhoodan Yagna (Amendment) Bill, 2000 (L.A. Bill No. 28 of 2000) be taken up for consideration and passing to-day (18.5.2000) itself"

The motion was put to vote and adopted.

(15) On the 18th May, 2000, Hon. Thiru Andhiyur P. Selvarasu, Minister for Khadi moved the following motion:-

"That the Tamil Nadu Bhoodan Yagna (Amendment) Bill, 2000 (L.A. Bill No. 28 of 2000 be referred to a Select Committee."

The motion was put to vote and carried.

(16) On the 18th May, 2000, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That under rule 25(1) of the Tamil Nadu Legislative Assembly Rules the House be adjourned sine-die."

The motion was adopted nem. con.

XVIII. PRIVILEGE MATTERS

(1) On the 3rd April, 2000, Thiru P.R. Sundaram raised a matter of privilege against the Hon. Chief Minister in regard to transfer order issued to Thiru Natarajan, District Revenue Officer of Salem District.

On the 12th April, 2000, Hon. the Speaker ruled that he found no breach of privilege involved in the matter.

(2) A Notice of breach of Privilege against Dr. A. Chellakumar was given by Hon. Minister for Labour that the Member has made a distorted version of the Audit Report of the Slum Clearance Board for the year 1996-97 on the floor of the House. On 18.5.2000 an explanation was obtained from the Member and Hon. Speaker ruled that he leaves the matter at rest with a severe warning.

(3) On the 18th May, 2000, Hon. the Speaker suo motu referred a matter of breach of privilege to the Committee of Privileges for examination and report against Thiru P.R. Sundaram, M.L.A. for his false statement made on the floor of the House in regard to the stay obtained for the encroachment of Government land by a private person near Salem Bus Stand.

XIX RULINGS FROM THE CHAIR

(1) On the 12th April, 2000, Hon. the Speaker gave his ruling on the allegations made by the Leader of Opposition against the Hon. Minister for Public Works and Forest during the general discussion of Budget.

(2) On the 12th April, 2000, Hon. the Speaker gave his ruling on a matter of allegation placed before him by the Hon. Chief Minister against the Leader of Opposition.

(3) On the 12th April, 2000, Hon. the Speaker gave his ruling on the Notice of Privilege given against Hon. Chief Minister by Thiru P.R. Sundaram, M.L.A.

XX. ANNOUNCEMENT BY HON. SPEAKER

(1) On the 25th April, 2000, Hon. the Speaker announced that the Calling Attention Notices listed in the Agenda for that day would be taken up on some other day.

(2) On the 3rd May, 2000, Hon. the Speaker announced that the Calling Attention Notices listed in the Agenda for that day would be taken up on 4th May, 2000.

(3) On 3rd May, 2000, Hon. the Speaker has announced in the House that the Demand No. 31 Welfare of Backward Classes and Most Backward Classes and Denotified Communities and Demand No. 30 - Welfare of Scheduled Tribes and Castes etc. will be taken for discussion and voting on 11.5.2000 instead of 5.5.2000. The Demand No. 25 Handlooms and Textiles and Demand No. 26 Khadi and Village Industries will be taken up for discussion and voting on 5.5.2000 instead of 11.5.2000.

(4) On the 8th May, 2000, when the Press Reporters came to the Chamber wearing black badges in protest against the Pay Commission announcement, Hon. the Speaker announced that during past years, even the Members of the Assembly have been instructed not to indulge in such activities and that the Press Reporters should not wear the black badges inside the House.

(5) On the 11th May, 2000, Hon. the Speaker announced that the white paper on the Reservation in Government Employment for the Adi-Dravidars, Scheduled Tribes, Backward Classes. Most Backward Classes and Denotified Communities which was laid on that day will be taken up for discussion between 4.00 p.m. and 5.00 p.m. on 16th May, 2000.

(6) On the 16th May, 2000, Hon. the Speaker announced that the Demands for Grants for the Excess Expenditure during the year 1989-90 which were presented to the House on that day will be taken up for voting without discussion on 17th May, 2000, and the Appropriation Bill relating to it will also be introduced on that day. He has also announced that the above Bill will be considered and passed without discussion on the 18th May, 2000.

(7) On the 17th May, 2000, Hon. the Speaker announced that discussion on 'Krishna Water Scheme' will be held on 18th May, 2000.

XXI. DISCUSSION FOR SHORT DURATION ON URGENT MATTER OF ADMINISTRATION (Rule 74)

Thiru C. Gnanasekaran, Thiru C. Velayuthan, Thiru S.S. Mohamed Ismail and Dr. A. Chellakumar gave notices under Rule 74 of Tamil Nadu Legislative Assembly Rules for raising discussion in regard to "Non. implementation of Krishna River Water Scheme pending for many years. On the 18th May, 2000, Thiru S. Alagiri initiated the discussion. Ten Members including Thiru A. Alagiri took part in the discussion. At the end Hon. Minister for Public Works and Forest replied to the debate.

XXII. FELICITATIONS

(1) On the 4th May, 2000, Hon. Thiru Duraimurugan, Minister for Public Works and Forest thanked on behalf of the House, Andhra Pradesh Chief Minister Hon. Thiru N. Chandrababu Naidu and Irrigation Minister Hon. Thiru M. Venkateswara Rao, as also the Tamil Nadu Chief Minister Hon. Kalaignar M. Karunaidhi for release of Krishna Water to Tamil Nadu.

(2) On the 10th May, 2000, Hon. Speaker congratulated Hon. Thiru Ko.Si. Mani, Minister for Rural Development and Local Administration on behalf of the House for having furnished to all Members of the Assembly the developmental work done by the Local Bodies in the respective Constituencies of the Members.

XXIII. ELECTION TO STATUTORY BODIES

On the 11th April, 2000, Hon. the Speaker announced that the following Members have been duly elected as the Members of the Board of Management of the Tamil Nadu Land Improvement Board:

1. Thiru A. Natarajan
2. Thiru Anbil Periyasamy
3. Thiru V.C. Shanmugam

XXIV. CONSTITUTION OF COMMITTEES

On 18th May, 2000 the following Committees were constituted for the year 2000-2001:-

1. Committee on Estimates
2. Committee on Public Accounts
3. Committee on Public Undertakings
4. Committee of Privileges
5. Business Advisory Committee
6. Committee on Rules
7. Committee on Delegated Legislation
8. House Committee
9. Committee on Government Assurances
10. Committee on Petitions
11. Library Committee
12. Committee on Papers Laid on the Table of the House.

The names of Members of the above Committees are given in Appendix.

XXV. PRESENTATION OF REPORTS BY THE COMMITTEES.

During the period, 172 reports were presented to the House by various Committees of the House as detailed below:

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
1.	Two Hundred and eighteenth Report of the Committee on Public Accounts, 1999-2000	8th March, 2000
2.	Two Hundred and nineteenth Report of the Committee on Public Accounts, 1999-2000.	8th March, 2000
3.	Two Hundred and twentieth Report of the Committee on Public Accounts, 1999-2000.	8th March, 2000
4.	Two Hundred and twenty first Report of the Committee on Public Accounts, 1999-2000.	8th March, 2000
5.	Two Hundred and twenty second Report of the Committee on Public Accounts, 1999-2000.	8th March, 2000
6.	Ninety ninth Report of the Committee on Public Undertakings, 1999-2000.	9th March, 2000
7.	Hundredth Report of the Committee on Public Undertakings, 1999-2000.	9th March, 2000
8.	Hundred and First Report of the Committee on Public Undertakings 1999-2000.	9th March, 2000
9.	Two Hundred and twenty third Report of the Committee on Public Accounts, 1999-2000.	30th March, 2000
10.	Two Hundred and twenty fourth Report of the Committee on Public Accounts, 1999-2000.	30th March, 2000
11.	Two Hundred and twenty fifth Report of the Committee on Public Accounts, 1999-2000.	30th March, 2000
12.	Two Hundred and twenty sixth Report of the Committee on Public Accounts, 1999-2000.	30th March, 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
13.	Two Hundred and twenty seventh Report of the Committee on Public Accounts, 1999-2000.	30th March, 2000
14.	Two Hundred and twenty eighth Report of the Committee on Public Accounts, 1999-2000.	7th April, 2000
15.	Two Hundred and twenty ninth Report of the Committee on Public Accounts, 1999-2000.	7th April, 2000
16.	Two Hundred and thirtieth Report of the Committee on Public Accounts, 1999-2000.	7th April, 2000
17.	Two Hundred and thirty first Report of the Committee on Public Accounts, 1999-2000.	7th April, 2000
18.	Two Hundred and thirty second Report of the Committee on Public Accounts, 1999-2000.	7th April, 2000
19.	Two Hundred and thirty third Report of the Committee on Public Accounts, 1999-2000.	12 th April, 2000
20.	Two Hundred and thirty fourth Report of the Committee on Public Accounts, 1999-2000.	12 th April, 2000
21.	Two Hundred and thirty fifth Report of the Committee on Public Accounts, 1999-2000.	12 th April, 2000
22.	Two Hundred and thirty sixth Report of the Committee on Public Accounts, 1999-2000.	12 th April., 2000
23.	Two Hundred and thirty seventh Report of the Committee on Public Accounts, 1999-2000.	12 th April, 2000
24.	Two Hundred and thirty eighth Report of the Committee on Public Accounts, 1999-2000.	19 th April, 2000
25.	Two Hundred and thirty ninth Report of the Committee on Public Accounts, 1999-2000.	19 th April, 2000
26.	Two Hundred and fortieth Report of the Committee on Public Accounts, 1999-2000.	19 th April, 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
27.	Two Hundred and forty first Report of the Committee on Public Accounts, 1999-2000.	19 th April, 2000
28.	Two Hundred and forty second Report of the Committee on Public Accounts, 1999-2000.	19 th April, 2000
29.	Hundred and second Report of the Committee on Public Undertakings, 1999-2000.	20 th April, 2000
30.	Hundred and third Report of the Committee on Public Undertakings, 1999-2000.	20 th April, 2000
31.	Hundred and fourth Report of the Committee on Public Undertakings, 1999-2000.	20 th April, 2000
32.	Hundred and fifth Report of the Committee on Public Undertakings, 1999-2000.	20 th April, 2000
33.	Hundred and sixth Report of the Committee on Public Undertakings, 1999-2000.	20 th April, 2000
34.	Twenty fifth Report of the Committee on Estimates, 1999-2000.	25 th April, 2000
35.	Twenty sixth Report of the Committee on Estimates, 1999-2000.	25 th April, 2000
36.	Hundred and seventh Report of the Committee on Public Undertakings, 1999-2000.	25 th April, 2000
37.	Hundred and eighth Report of the Committee on Public Undertakings, 1999-2000.	25 th April, 2000
38.	Hundred and ninth Report of the Committee on Public Undertakings, 1999-2000.	25 th April, 2000
39.	Hundred and tenth Report of the Committee on Public Undertakings, 1999-2000.	25 th April, 2000
40.	Hundred and eleventh Report of the Committee on Public Undertakings, 1999-2000.	25 th April, 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
41.	Two Hundred and forty third Report of the Committee on Public Accounts, 1999-2000.	26 th April, 2000
42.	Two Hundred and forty fourth Report of the Committee on Public Accounts, 1999-2000.	26 th April, 2000
43.	Two Hundred and forty fifth Report of the Committee on Public Accounts, 1999-2000.	26 th April, 2000
44.	Two Hundred and forty sixth Report of the Committee on Public Accounts, 1999-2000.	26 th April, 2000
45.	Two Hundred and forty seventh Report of the Committee on Public Accounts, 1999-2000.	26 th April, 2000
46.	Eleventh Report of the Committee on Government Assurances, 1999-2000.	26 th April, 2000
47.	Twelfth Report of the Committee on Government Assurances, 1999-2000.	26 th April, 2000
48.	Thirteenth Report of the Committee on Government Assurances, 1999-2000.	26 th April, 2000
49.	Fourteenth Report of the Committee on Government Assurances, 1999-2000.	26 th April, 2000
50.	Fifteenth Report of the Committee on Government Assurances, 1999-2000.	26 th April, 2000
51.	Hundred and twelfth Report of the Committee on Public Undertakings, 1999-2000.	27 th April, 2000
52.	Hundred and thirteenth Report of the Committee on Public Undertakings, 1999-2000.	27 th April, 2000
53.	Hundred and fourteenth Report of the Committee on Public Undertakings, 1999-2000.	27 th April, 2000
54.	Hundred and fifteenth Report of the Committee on Public Undertakings, 1999-2000	27 th April, 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
55.	Hundred and sixteenth Report of the Committee on Public Undertakings, 1999-2000.	27 th April, 2000
56.	Sixteenth Report of the Committee on Government Assurances, 2000.	29 th April, 2000
57.	Seventeenth Report of the Committee on Government Assurances, 1999-2000.	29 th April, 2000
58.	Eighteenth Report of the Committee on Government Assurances, 1999-2000.	29 th April, 2000
59.	Nineteenth Report of the committee on Government Assurances, 1999-2000.	29 th April, 2000
60.	Twentieth Report of the Committee on Government Assurances, 1999-2000.	29 th April, 2000
61.	Twenty first Report of the Committee on Government Assurances, 1999-2000.	29 th April, 2000
62.	Twenty second Report of the Committee on Government Assurances, 1999-2000.	29 th April, 2000
63.	Twenty third Report of the Committee on Government Assurances, 1999-2000.	29 th April, 2000
64.	Twenty fourth Report of the Committee on Government Assurances, 1999-2000.	29 th April, 2000
65.	Two Hundred and forty eighth Report of the Committee on Public Accounts, 1999-2000.	3 rd May, 2000.
66.	Two Hundred and forty ninth Report of the Committee on Public Accounts, 1999-2000.	3 rd May, 2000.
67.	Two Hundred and fiftieth Report of the Committee on Public Accounts, 1999-2000.	3 rd May, 2000.

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
68	Two Hundred and fifty first Report of the Committee on Public Accounts, 1999-2000.	3 rd May, 2000.
69.	Two Hundred and fifty second Report of the Committee on Public Accounts, 1999-2000.	3 rd May, 2000.
70.	Twenty seventh Report of the Committee on Estimates, 1999-2000.	4 th May, 2000
71.	Twenty eighth Report of the Committee on Estimates, 1999-2000.	4 th May, 2000
72	Hundred and seventeenth Report of the Committee on Public Undertakings, 1999-2000.	4 th May, 2000
73.	Hundred and eighteenth Report of the Committee on Public Undertakings, 1999-2000.	4 th May, 2000
74.	Hundred and nineteenth Report of the Committee on Public Undertakings, 1999-2000.	4 th May, 2000
75.	Hundred and twentieth Report of the Committee on Public Undertakings, 1999-2000.	4 th May, 2000
76.	Hundred and twenty first Report of the Committee on Public Undertakings, 1999-2000.	4 th May, 2000
77.	Two Hundred and fifty third Report of the committee on Public Accounts, 1999-2000.	9 th May, 2000
78.	Two Hundred and fifty fourth Report of the Committee on Public Accounts, 1999-2000.	9 th May, 2000
79.	Two Hundred and fifty fifth Report of the Committee on Public Accounts, 1999-2000.	9 th May, 2000
80.	Two Hundred and fifty sixth Report of the Committee on Public Accounts, 1999-2000.	9 th May, 2000
81.	Two Hundred and fifty seventh Report of the Committee on Public Accounts, 1999-200.	9 th May, 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
82.	Hundred and twenty second Report of the Committee on Public Undertakings, 1999-2000.	9 th May, 2000
83.	Hundred and twenty third Report of the Committee on Public Undertakings, 1999-2000.	9 th May, 2000
84.	Hundred and twenty fourth Report of the Committee on Public Undertakings, 1999-2000.	9 th May, 2000
85.	Hundred and twenty fifth Report of the Committee on Public Undertakings, 1999-2000.	9 th May, 2000
86.	Hundred and twenty sixth Report of the Committee on Public Undertakings, 1999-2000.	9 th May, 2000
87.	Twenty fifth Report of the Committee on Government Assurances, 1999-2000.	10 th May, 2000
88.	Twenty sixth Report of the Committee on Government Assurances, 1999-2000.	10 th May, 2000
89.	Twenty seventh Report of the Committee on Government Assurances, 1999-2000.	10 th May, 2000
90.	Twenty eighth Report of the Committee on Government Assurances, 1999-2000.	10 th May, 2000
91.	Twenty ninth Report of the Committee on Government Assurances, 1999-2000.	10 th May, 2000
92.	Thirtieth Report of the Committee on Government Assurances, 1999-2000.	10 th May, 2000
93.	Thirty first Report of the Committee on Government Assurances, 1999-2000.	10 th May, 2000
94.	Thirty second Report of the Committee on Government Assurances, 1999-2000.	10 th May, 2000
95.	Thirty third Report of the Committee on Government Assurances, 1999-2000.	10 th May, 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
96.	Thirty fourth Report of the Committee on Government Assurances, 1999-2000.	10 th May, 2000
97.	Thirty fifth Report of the Committee on Government Assurances, 1999-2000.	10 th May, 2000
98.	Two Hundred and fifty eighth Report of the Committee on Public Accounts, 1999-2000.	11th May, 2000
99.	Two Hundred and fifty ninth Report of the Committee on Public Accounts, 1999-2000.	11th May, 2000
100.	Two Hundred and sixtieth Report of the Committee on Public Accounts, 1999-2000.	11th May, 2000
101.	Two Hundred and sixty first Report of the Committee on Public Accounts, 1999-2000.	11th May, 2000
102.	Two Hundred and sixty second Report of the Committee on Public Accounts, 1999-2000.	11th May, 2000
103.	Two Hundred and sixty third Report of the Committee on Public Accounts, 1999-2000.	11th May, 2000
104.	Two Hundred and sixty fourth Report of the Committee on Public Accounts, 1999-2000.	11th May, 2000
105.	Two Hundred and sixty fifth Report of the Committee on Public Accounts, 1999-2000.	11th May, 2000
106.	Two Hundred and sixty sixth Report of the Committee on Public Accounts, 1999-2000.	11th May, 2000
107.	Two Hundred and sixty seventh Report of the Committee on Public Accounts, 1999-2000.	11th May, 2000
108.	Twenty third Report of the Committee on Petitions, 1999-2000.	11th May, 2000
109.	Twenty fourth Report of the Committee on Petitions, 1999-2000.	11th May, 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
110.	Twenty fifth Report of the Committee on Estimates, 1999-2000.	11th May, 2000
111.	Twenty ninth Report of the Committee on Petitions, 1999-2000.	12th May, 2000
112.	Thirtieth Report of the Committee on Estimates, 1999-2000.	12th May, 2000
113.	Two Hundred and sixty eighth Report of the Committee on Public Accounts, 1999-2000.	12th May, 2000
114.	Two Hundred and sixty ninth Report of the Committee on Public Accounts, 1999-2000.	12th May, 2000
115.	Two Hundred and seventieth Report of the Committee on Public Accounts, 1999-2000.	12th May, 2000
116.	Two Hundred and seventy first Report of the Committee on Public Accounts, 1999-2000.	12th May, 2000
117.	Thirty sixth Report of the Committee on Government Assurances, 1999-2000.	12th May, 2000
118.	Thirty seventh Report of the Committee on Government Assurances, 1999-2000.	12th May, 2000
119.	Thirty eighth Report of the Committee on Government Assurances, 1999-2000.	12th May, 2000
120.	Thirty ninth Report of the Committee on Government Assurances, 1999-2000.	12th May, 2000
121.	Fortieth Report of the Committee on Government Assurances, 1999-2000.	12th May, 2000
122.	Forty first Report of the Committee on Government Assurances, 1999-2000.	12th May, 2000
123.	Forty second Report of the Committee on Government Assurances, 1999-2000.	12th May, 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
124.	Forty third Report of the Committee on Government Assurances, 1999-2000.	12th May, 2000
125.	Forty fourth Report of the Committee on Government Assurances, 1999-2000.	12th May, 2000
126.	Forty fifth Report of the Committee on Government Assurances, 1999-2000.	12th May, 2000
127.	Forty third Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	12th May, 2000
128.	Forty fourth Report of the Committee on Papers, Laid on the Table of the House, 1999-2000.	12th May, 2000
129.	Forty fifth Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	12th May, 2000
130.	Forty sixth Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	12th May, 2000
131.	Forty seventh Report of the Committee on Papers Laid on the table of the House, 1999-2000.	12th May, 2000
132.	Forty eighth Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	12th May, 2000
133.	Forty ninth Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	12th May, 2000
134.	Fiftieth Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	12th May, 2000
135.	Fifty first Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	16th May, 2000
136.	Fifty second Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	16th May, 2000
137.	Fifty third Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	16th May, 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
138.	Fifty fourth Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	16th May, 2000
139.	Fifty fifth Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	16th May, 2000
140.	Fifty sixth Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	16th May, 2000
141.	Fifty seventh Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	16th May, 2000
142.	Fifty eighth Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	16th May, 2000
143.	Two Hundred and seventy second Report of the Committee on Public Accounts, House, 1999-2000.	17 th May, 2000
144.	Two Hundred and seventy third Report of the Committee on Public Accounts, 1999-2000.	17 th May, 2000
145.	Two Hundred and seventy fourth Report of the Committee on Public Accounts, 1999-2000.	17 th May, 2000
146.	Two Hundred and seventy fifth Report of the Committee on Public Accounts, 1999-2000.	17 th May, 2000
147.	Two Hundred and seventy sixth Report of the Committee on Public Accounts, 1999-2000.	17 th May, 2000
148.	Two Hundred and seventy seventh Report of the Committee on Public Accounts, 1999-2000.	17 th May, 2000
149.	Two Hundred and seventy eighth Report of the Committee on Public Accounts, 1999-2000.	17 th May, 2000
150.	Two Hundred and seventy ninth Report of the Committee on Public Accounts, 1999-2000.	17 th May, 2000
151.	Two Hundred and eightieth Report of the Committee on Public Accounts, 1999-2000.	17 th May, 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
152.	Hundred and twenty seventh Report of the Committee on Public Undertakings, 1999-2000.	17 th May, 2000
153.	Hundred and twenty eighth Report of the Committee on Public Undertakings, 1999-2000.	17 th May, 2000
154.	Hundred and twenty ninth Report of the Committee on Public Undertakings, 1999-2000.	17 th May, 2000
155.	Hundred and thirtieth Report of the Committee on Public Undertakings, 1999-2000.	17 th May, 2000
156.	Hundred and thirty first Report of the Committee on Public Undertakings, 1999-2000.	17 th May, 2000
157.	Hundred and thirty second Report of the Committee on Public Undertakings, 1999-2000.	17 th May, 2000
158.	Seventeenth Report of the Committee on Delegated Legislation, 1999-2000.	17 th May, 2000
159.	Eighteenth Report of the Committee on Delegated Legislation, 1999-2000.	17 th May, 2000
160.	Nineteenth Report of the Committee on Delegated Legislation, 1999-2000.	17 th May, 2000
161.	Forty sixth Report of the Committee on Government Assurances, 1999-2000.	17 th May, 2000
162.	Forty seventh Report of the Committee on Government Assurances, 1999-2000.	17 th May, 2000
163.	Forty eighth Report of the Committee on Government Assurances, 1999-2000.	17 th May, 2000
164.	Forty ninth Report of the Committee on Government Assurances, 1999-2000.	17 th May, 2000
165.	Fiftieth Report of the Committee on Government Assurances, 1999-2000.	17 th May, 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
166.	Fifty first Report of the Committee on Government Assurances, 1999-2000.	17 th May, 2000
167.	Fifty second Report of the Committee on Government Assurances, 1999-2000.	17 th May, 2000
168.	Fifty third Report of the Committee on Government Assurances, 1999-2000.	17 th May, 2000
169.	Thirty first Report of the Committee on Estimates, 1999-2000.	18 th May, 2000.
170.	Hundred and thirty third Report of the Committee on Public Undertakings, 1999-2000.	18 th May, 2000
171.	Fifty ninth Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	18 th May, 2000
172.	Sixtieth Report of the Committee on Papers Laid on the Table of the House, 1999-2000.	18 th May, 2000

XXVI. PAPERS LAID ON THE TABLE OF THE HOUSE

During the period 551 papers were laid on the Table of the House, the details of which are given below:-

A. Statutory Rules and Orders ... 194

B. Reports, Notifications and ... 357
Other Papers

Total -----
551

APPENDIX**COMMITTEE ON ESTIMATES**

(Constituted on the 18th May 2000)

CHAIRMAN

1. Thiru T. Gundan

MEMBERS

2. Hon. Kalaignar M. Karunanidhi.
Chief Minister (Ex-officio)
3. Dr. D. Kumaradas, Chairman,
Committee on Public Accounts (Ex-officio)
4. Thiru Gummudipoondi K. Venu, Chairman,
Committee on Public Undertakings (Ex-officio)
5. Thiru S. Alaguvelu
6. Thiru V. Chinniah
7. Thiru K.R.G. Dhanapalan
8. Thiru K.C. Ganesan
9. Thiru N. Karuppanna Odayar
10. Dr. A. Mani
11. Thiru G.K. mani
12. Thiru Era. Mathivanan
13. Thiru P. Mohan Kandaswamy
14. Thiru P. Murugesan
15. Thiru V. Perumal
16. Thiru C. Ramachandran
17. Thiru R. Selvam
18. Thiru V. Sivapunniam
19. Thiru A. Sudalaimuthu

COMMITTEE ON PUBLIC ACCOUNTS
(Constituted on the 18th May 2000)

CHAIRMAN

1. Dr. D. Kumaradas

MEMBERS

2. Hon. Kalaignar M. Karunanidhi,
Chief Minister (Ex-officio)
3. Thiru T. Gundan, Chairman,
Committee on Estimates (Ex-officio)
4. Thiru Gummudipoondi K. Venu, Chairman,
Committee on Public Undertakings (Ex-officio)
5. Thiru C. Chandrasekaran
6. Thiru K. Durai
7. Thiru J.M. Haroon Rasheed
8. Thiru E. Kothandam
9. Thiru A.M. Munirathinam
10. Thiru N. Periasamy
11. Thiru N. Periyasamy
12. Thiru A. Rajendran
13. Thiru S.K. Rajendran
14. Thiru C.R. Ramachandran
15. Thiru G. Shanmugam
16. Thiru S. Sivaraj
17. Thiru P.R. Sundaram
18. Thiru M.A. Vaidhyalingam
19. Thiru G.I. Venkatachalam

COMMITTEE ON PUBLIC UNDERTAKINGS
(Constituted on the 18th May 2000)

CHAIRMAN

1. Thiru Gummudipoondi K. Venu

MEMBERS

2. Thiru T. Gundan, Chairman
Committee on Estimates (Ex-officio)
3. Dr. D. Kumaradas, Chairman,
Committee on Public Accounts (Ex-officio)
4. Thiru M.M.S. Abul Hassan
5. Thiru C. Anbarasan
6. Thiru Anbil Periyasamy
7. Thiru B. Arunkumar
8. Thiru B. Duraisamy
9. Thiru J. Hemachandran
10. Thiru S. Mathivanan
11. Dr. (Tmt.) Padma
12. Selvi K. Rani
13. Thiru A.R.R. Seenivasan
14. Thiru V.C. Shanmugam
15. Thiru R. Sivanantham
16. Thiru K. Subbarayan
17. Thiru C. Velayuthan
18. Thiru T.C. Vijayan

COMMITTEE OF PRIVILEGES
(Constituted on the 18th May 2000)

CHAIRMAN

1. Hon. Thiru Parithi Ellamvazhuthi,
Deputy Speaker (Ex-Officio)

MEMBERS

2. Hon. Prof.K.Anbazhagan, Leader of the House
(Ex-Officio)
3. Thiru S. Balakrishnan, Leader of Opposition
(Ex-Officio)
4. Thiru D. Amaramoorthy
5. Thiru Bala. Anandan
6. Thiru M. Appavu
7. Thiru L. Ayyalusamy
8. Thiru Saidai Ka. Kittu
9. Thiru T.P. Mayavan
10. Thiru T. Poovendhan
11. Thiru M. Ranganathan
12. Thiru R. Sethunathan
13. Thiru E.A.P. Shivaji
14. Thiru A.L. Subramanian
15. Thiru Kuzhandai Tamizharasan
16. Thiru K.M. Vijaiyakumar
17. Thiru R. Viswanathan

BUSINESS ADVISORY COMMITTEE
(Constituted on the 18th May 2000)

CHAIRMAN

1. Hon. Thiru P.T.R. Palanivel Rajan, Speaker

MEMBERS

2. Hon. Kalaignar M. Karunanidhi, Chief Minister
3. Hon. Prof. K. Anbazhagan, Leader of the House
4. Hon. Thiru Arcot N. Veerasamy, Minister for Health and electricity
5. Hon. Thiru Parithi Ellamvazhuthi, Deputy Speaker
6. Thiru S. Balakrishnan, Leader of Opposition
7. Thiru B.M. Mubarak, Chief Government Whip
8. Thiru C. Gnanasekaran
9. Thiru G. Palanisamy
10. Thiru P.R. Sundaram
11. Thiru M. Abdul Latheef
12. Thiru I. Ganesan
13. Thiru L. Santhanam
14. Thiru J. Hemachandran
15. Thiru S.S. Mohammed Ismail
16. Thiru C. Velayuthan
17. Thiru C. Anbarasan
18. Dr. K. Krishnasamy
19. Thiru A. Rasendiran (alias) Dheeran

COMMITTEE ON RULES
(Constituted on the 18th May 2000)

CHAIRMAN

1. Hon. Thiru P.T.R. Palanivel Rajan, Speaker

MEMBERS

2. Hon. Kalaignar M. Karunanidhi,
Chief Minister
3. Hon. Prof. K. Anbazhagan,
Leader of the House
4. Hon. Thiru Parithi Ellamvazhuthi,
Deputy Speaker
5. Thiru S. Balakrishnan, Leader of
Opposition
6. Thiru A. Deivanayagam
7. Dr. M. Devarajan
8. Thiru C. Karuppasamy
9. Dr. K. Krishnasamy
10. Thiru V. Muthu
11. Thiru S. Puratchimani
12. Thiru L. Santhanam
13. Thiru C. Shanmugam
14. Thiru R. Sivaraman
15. Thiru E.G. Sugavanam
16. Thiru N. Sundaram
17. Thiru V. Tamilmani

COMMITTEE ON DELEGATED LEGISLATION
(Constituted on the 18th May 2000)

CHAIRMAN

1. Thiru M. Abdul Latheef

MEMBERS

1. Thiru P. Aasiyan
2. Thiru A. Asokan
3. Thiru S.N. Balasubramanian
4. Dr. A. Gnanasekaran
5. Thiru R. Mahendran
6. Thiru P. Mari Ayya
7. Thiru S. Raju
8. Dr. V. Ramaswamy
9. Thiru K. Ravi Arunan
10. Thiru V.P. Singaravelu
11. Thiru.G.P. Venkidu

COMMITTEE ON GOVERNMENT ASSURANCES
(Constituted on the 18th May 2000)

CHAIRMAN

1. Tmt A.S. Ponnammal

MEMBERS

2. Thiru R. Manimaran
3. Thiru K. Manivarma
4. Thiru K. Manoharan
5. Thiru A.V.A. Nassar
6. Thiru E. Ramalingam
7. Thiru S. Ramalingam
8. Thiru A.M. Ramasamy
9. Thiru P.N. Subramani
10. Thiru K. Thangamani
11. Thiru K.K. Veerappan
12. Thiru P.V.S. Venkatesan

HOUSE COMMITTEE
(Constituted on the 18th May 2000)

CHAIRMAN

1. Thiru Kuttalam P. Kalyanam

MEMBERS

2. Thiru T.P. Arumugam
3. Thiru B. Baranikumar
4. Thiru R. Eswaran
5. Thiru S.V. Krishnan
6. Thiru S.V. Krishnan
7. Thiru V.K. Lakshmanan
8. Thiru A.J. Manikkannan
9. Thiru A. Marimuthu
10. Thiru R. Mookkappan
11. Thiru A. Natarajan
12. Thiru G. Nizamudeen
13. Thiru P. Rajamanickam
14. Thiru B. Ranganathan
15. Thiru K. Ravi Sankar
16. Thiru C. Subramani (alias) C.S. Mani
17. Thiru R. Thamizhchelvan
18. Thiru K. Velsamy

COMMITTEE ON PETITIONS
(Constituted on the 18th May 2000)

CHAIRMAN

1. Thiru B.M. Mubarak

MEMBERS

2. Thiru Durai. Chandrasekaran
3. Thiru C. Gnanasekaran
4. Thiru T. Karuppusamy
5. Thiru S. Nagarathinam
6. Thiru N. Pandurangan
7. Thiru M. Ramachandran
8. Thiru A. Rasendiran (alias) Dheeran
9. Thiru R.R. Sekaran
10. Thiru K. Sundar
11. Thiru A.L. Thangavel

LIBRARY COMMITTEE
(Constituted on the 18th May 2000)

CHAIRMAN

1. Hon. Thiru P.T.R. Palanivel Rajan,
Speaker

MEMBERS

2. Thiru N.R. Alagaraja
3. Thiru P. Gopal
4. Thiru C. Gopu
5. Thiru V. Govindan
6. Thiru M.N. Jothi Kannan
7. Thiru S.S. Mohammed Ismail
8. Thiru K.V.V. Rajamanickam
9. Thiru S. Raja Reddi
10. Thiru P.N. Vallarasu

COMMITTEE ON PAPERS LAID ON THE TABLE OF THE HOUSE
(Constituted on the 18th May 2000)

CHAIRMAN

1. Thiru I. Ganesan

MEMBERS

2. Thiru S. Alagiri
3. Thiru R. Avudaiappan
4. Thiru S. David Selwyn
5. Thiru G. Mohanadasan
6. Thiru N.P. Ramajayam
7. Dr. E.S.S. Raman
8. Tmt. R. Saraswathy
9. Thiru Thangam Thenarasu
10. Tmt. Vasuki Murugesan
11. Tmt. A.R. Vedammal

ANNEXURE

<i>Demand Number and Name</i>	<i>Date of Discussion and Voting of Demands</i>
20 - Agriculture 52 - Capital Outlay on Agriculture	6th April, 2000
38 - Roads, Bridges and Shipping 56 - Capital Outlay on Roads, Bridges and Shipping	7th April, 2000
17 - Education	10th April, 2000 and 11th April, 2000
1 - Land Revenue Department 40 - Relief on account of Natural Calamities	12th April, 2000
45 - Compensation and Assignments	
29 - Social Welfare	17th April, 2000
10 - Milk Supply Schemes 22 - Animal Husbandry 21 - Fisheries	18th April, 2000
28 - Labour including Factories	19th April, 2000
12 - Administration of the Tamil Nadu Religious and Charitable Endowments Act, 1959 51 - Tamil Development - Culture	24th April, 2000
5 - Stamps - Administration 6 - Registration 47 - Rural Industries 59 - Capital Outlay on Rural Industries	25th April, 2000
3 - Motor Vehicles Acts - Administration 39 - Road Transport Services 57 - Capital Outlay on Road Transport Services	26th April, 2000

<i>Demand Number and Name</i>	<i>Date of Discussion and Voting of Demands</i>
13 - Administration of Justice 14 - Jails 37 - Environment	27th April, 2000
32 - Housing 33 - Urban Development	28th April, 2000
35 - Irrigation 36 - Public Works - Buildings 54 - Capital Outlay on Irrigation 55 - Capital Outlay on Public Works - Buildings 44 - Forest Department 58 - Capital Outlay on Forests	29th April, 2000
43 - Stationery and Printing 46 - Information and Film Technology 50 - Tourism	2nd May, 2000
23 - Co-operation 34 - Civil Supplies	3rd May, 2000
18 - Medical 19 - Public Health	4th May, 2000
25 - Handlooms and Textiles 26 - Khadi and Village Industries	5th May, 2000
24 - Industries 53 - Capital Outlay on Industrial Development	8th May, 2000
4 - General Sales Tax and Other Taxes and Duties - Administration 9 - Head of State, Ministers and Headquarters Staff 11 - District Administration	9th May, 2000
27 - Rural Development 48 - Water Supply 49 - Municipal Administration	10th May, 2000

<i>Demand Number and Name</i>	<i>Date of Discussion and Voting of Demands</i>
31 - Welfare of Backward Classes, Most Backward Classes and Denotified Communities	11th May, 2000
30 - Welfare of Scheduled Tribes and Castes, etc.	
2 - State Excise Department	12th May, 2000
12 - Police	and
16 - Fire Services	15th May, 2000
41 - Pensions and Other Retirement Benefits	16th May, 2000
42 - Miscellaneous	
60 - Miscellaneous Capital Outlay	
61 - Loans and Advances by the State Government	
7 - State Legislature	
8 - Elections	
